

Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

....

Original Application No. 1506 of 2001
this the 16th day of August 2002.

HON'BLE MR. C.S. CHADHA, MEMBER(A)

Mumtaz Ahmad, S/o Sri Anwarul Haque, R/o 187, Himmatganj,
Allahabad.

Applicant.

Versus.

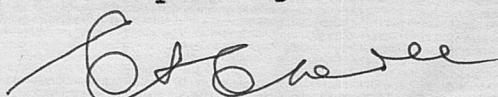
1. Union of India through the General Manager, N.R.,
Baroda House, New Delhi.
2. The Divisional Railway Manager, N.R., Allahabad.
3. The Chief Signal Inspector (D)-I, N.R., Allahabad.

Respondents.

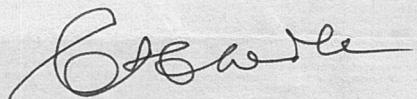
By Advocate : Sri H.A. Kumar.

ORDER (ORAL)

The case of the applicant is that he had worked as Casual labour under the control of the respondent no.2 namely D.R.M., Allahabad, but he was dis-engaged from service. His claim is that his name is in the Live Casual Labour Register is not denied by the respondents. The applicant claims that his junior, as mentioned in para 13 of the O.A., has been engaged, but he has not been given appointment. He has pointed-out vide Annexure-9 which is a letter of the D.R.M. dated 3.4.98 by which the DRM wrote the General Manager (Personnel) stating that he can be re-engaged when-ever such a vacancy arises. His claim was, however, over-looked and a junior was appointed. The learned counsel for the applicant claims that the applicant made several requests for re-engagement, but they have been over-looked. On the contrary, the learned counsel for the respondents states that no such representation is pending with the respondents.



2. In the circumstances mentioned above, in view of the fact that the applicant's name ~~has~~^{is} in the Live Casual Labour Register, it will be in the fitness of things if the applicant is allowed to file a fresh representation mentioning the name of his juniors and the respondents shall dispose of the said representation by a reasoned and speaking order within a period of three months from the date of communication of this order. He should be offered ~~the~~^{an} appointment if his juniors have been appointed prior to him. No order as to costs.



MEMBER (A)

GIRISH/-